

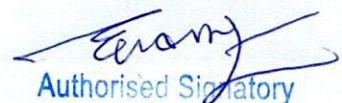
FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SUN-POWER METALICS PRIVATE LIMITED OPERATING IN OTHER WHOLESALE INDUSTRY AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sun-power Metalics Private Limited CIN: U51909MH2014PTC252236 PAN: AAUCS1258H
2.	Address of the registered office	Office No-810, Tandice 69, Govindnagar, Andheri-Kurla Rd, Nr. Darpan Tele. Exchange, Andheri-E, Mumbai City, Mumbai, Maharashtra, India, 400093
3.	URL of website	https://spmpl.stellarinsolvency.com/
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	No information is received from the management of the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	No information is received from the management of the Corporate Debtor.
7.	Number of employees/ workmen	No information is received from the management of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at: sunpower.sipl@gmail.com Visit website: https://spmpl.stellarinsolvency.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: sunpower.sipl@gmail.com Visit website: https://spmpl.stellarinsolvency.com/
10.	Last date for receipt of expression of interest	13 th April 2024
11.	Date of issue of provisional list of prospective resolution applicants	23 rd April 2024
12.	Last date for submission of objections to provisional list	28 th April 2024
13.	Date of issue of final list of prospective resolution applicants	08 th May 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13 th May 2024

For Sun-power Metalics Private Limited
(Under CIRP)


Authorised Signatory

15.	Last date for submission of resolution plans	12 th June 2024
16.	Process email id to submit Expression of Interest	sunpower.sipl@gmail.com

**For Sun-power Metalics Private Limited
(Under CIRP)**


Authorised Signatory

Mr. Rajan Garg
Resolution Professional
IBBI/IRP-001/IP- P02397/ 2021-2022/ 13624
For Sun-Power Metalics Private Limited - Under CIRP
Suite No. 5, 8th Floor, 207, Embassy Centre,
Jamnalal Bajaj Marg, Nariman Point,
Mumbai, Maharashtra - 400021

Place: Mumbai
Date: 14-03-2024

